

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

Original Application No. 290/00410/2014

Jodhpur, this the 7th day of April, 2016

CORAM

Hon'ble Dr. K.B.Suresh, Judicial Member
Hon'ble Ms. Praveen Mahajan, Administrative Member

Yasin Mohd. s/o Late Shri Usman Gani, aged about 42 years, resident of behind Police Station, Tehsil Rani, District Pali (Applicant's father was working on the post of GDSBPM at Pali Division).

.....Applicant

By Advocate: Mr. R.C.Joshi

Versus

1. Union of India through the Secretary, Ministry of Communication, Dak Bhawan, New Delhi.
2. The Chief Post Master General, Rajasthan Circle, Jaipur
3. The Post Master General, Head Post Office (West Zone), Jodhpur.
4. The Superintendent of Post Offices, Pali Division, Pali.

.....Respondents

By Advocate : Mr. K.S.Yadav

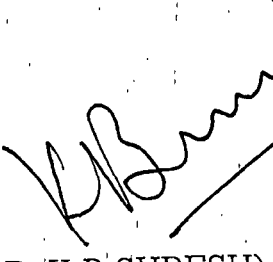
ORDER

Heard the matter.

Matter relates to compassionate appointment. The

18 years' old. Apparently, the mother had died earlier to the Govt. employee. The applicant thereafter got married. He has one brother and two sisters, who are married and living separately. Therefore, there is no liability of education of minor child or marriage of girl children. On the basis of scale of 100 point roster, the applicant has secured only 20 points whereas the minimum requirement is 55 points that will be considered. That being the case, the indigence of the applicant is not established and therefore, he is not entitled for compassionate appointment. The OA dismissed. No costs.


(PRAVEEN MAHAJAN)
Administrative Member


(DR. K.B.SURESH)
Judicial Member

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